NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **06.11.2026** (FRIDAY)

CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 598/2026 For Additional Docs. IA No. 1694/2026 For Stay IA No. 1695/2026 Leave to file IA No. 1696/2026 For Exemption IA No. 1697/2026	Muhammed Aslam MA Vs Sreenivasan PR Liquidator of Asten Realtors Pvt Ltd (In Liquidation) & 5 Ors.	Mr. KR Ashwin Kumar	
2.	Comp App (AT) (CH) No. 118/2026 For Stay IA No. 1719/2026	A C Baburajan & Anr. Vs AC Vasu & 12 Ors.	Mr. Pranava Charan	
3.	Comp App (AT) (CH) (Ins) No. 563/2026 For Stay IA No. 1572/2026	P. Raghavendra Swamy Erst. Promoter/ Director/Guarantor of YYY Industries Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of YYY Industries Pvt Ltd & Anr.	Mr. Raja Shekar Rao Salvaji	

4.	Comp App (AT) (CH) (Ins) No. 471/2026 For Stay IA No. 1331/2026	Ayra Consortium (Prospective Resolution Applicant) Through its Authorized Rep, Rohi R Katha Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 2 Ors. **WITH**	Mr. Bilal Ali	
5.	Comp App (AT) (CH) (Ins) No. 520/2026 For Stay IA No. 1481/2026	Ayra Consortium (Prospective Resolution Applicant) Through its Authorized Rep, Rohi R Katha Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 2 Ors.	Mr. Bilal Ali	

Notice before Admission

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 298/2026 For Stay IA No. 846/2026	Devendiran Kuppan, Suspended Director of Nico Allen Infrastructure Pvt Ltd Vs Sany Heavy Industries India Pvt Ltd & 2 Ors.	Mr.AG Sathyanarayana	Mr. Bharadwajarama-subramaniam R1 Mr.S Sathiyanarayanan R2
7.	Comp App (AT) (CH) (Ins) No. 443/2026	Shiv Shakti Sugar Mills Pvt Ltd Vs The Karnataka State Co-operative Apex Bank Ltd & 2 Ors.	Mr. AS Sathish Kumar, PCS	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 408/2026 For Stay IA No. 1167/2026	Sithagari Ramesh Reddy & 29 Ors Vs Kamlesh Kumar Singhania, RP of Sahiti Infratec Ventures India Pvt Ltd & Anr. **WITH**	Mr. Pranav Gopalakrishnan	Mr. Pranay Agarwal R1 Mr. G Bhupesh R2
9.	IA No. 1472, 1690 & 1691/2026 (To Implead) & IA No. 1483/2026 (For Intervention) in Comp App (AT) (CH) (Ins) No. 332/2026 For Stay IA No. 956/2026	Koneru Hemantha & 2 Ors. Vs SVNR Infra, Rep by its Managing Partner Chandur Rajendar & 12 Ors. **WITH**	Mr. Avinash Krishnan Ravi	Ms. Vindhya Vasini R1 Mr. G Bhupesh R3 Ms. Lily Francis R4-R7, R9-R13

10.	Comp App (AT) (CH) (Ins) No. 410/2026 For Stay IA No. 1170/2026	Sithagari Ramesh Reddy & 29 Ors Vs SVNR Infra, Rep by Managing Partner, Chandur Rajendar & 2 Ors.	Mr. Pranav Gopalakrishnan	Ms.Vindhya Vasini R1 Mr. Pranay Agarwal R2 Mr. G Bhupesh R3
11.	Comp App (AT) (CH) (Ins) No. 266/2026 For Stay IA No. 747/2026 For Urgent Listing IA No. 749/2026 For Exemption IA No. 750/2026 For Intervention IA No. 1143/2026	Axis Bank Ltd & Anr. Vs Renuka Devi Rangasamy, RP of the Consolidated Corporate Debtors, Regen Powertech Pvt Ltd & Regen Infrastructure and Services Pvt Ltd **WITH**	Mr. Pranava Charan	Mr. TK Bhaskar
12.	Comp App (AT) (CH) (Ins) No. 267/2026 For Exemption IA No. 751/2026 For Stay IA No. 752/2026 For Urgent Listing IA No. 753/2026 For Intervention IA No. 1144/2026	Axis Bank Ltd & Anr. Vs Renuka Devi Rangasamy, RP of the Consolidated Corporate Debtors, Regen Powertech Pvt Ltd & Regen Infrastructure and Services Pvt Ltd	Mr. Pranava Charan	Mr. TK Bhaskar

Admission – Notice Ordered

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
13.	Comp App (AT) (CH) (Ins) No. 490/2026 For Stay IA No. 1390/2026	Karnataka State Cooperative Apex Bank Ltd Vs Ramesh L Jarkiholi & Anr **WITH**	Mr. AS Vishwajith	
14.	Comp App (AT) (CH) (Ins) No. 491/2026 For Stay IA No. 1391/2026	Karnataka State Cooperative Apex Bank Ltd Vs Shankar A Povade & Anr. **WITH**	Mr. AS Vishwajith	
15.	Comp App (AT) (CH) (Ins) No. 492/2026 For Stay IA No. 1392/2026	Karnataka State Cooperative Apex Bank Ltd Vs Vasant V Patil & Anr.	Mr. AS Vishwajith	
B. Without Interim Order				
16.	Comp App (AT) (CH) No. 18/2026	Prive Avion Alliances Pvt Ltd Vs Registrar of Companies, Karnataka & Anr	Mr. R Inbaraju	
17.	Comp App (AT) (CH) No. 47/2026	Bangalore Softsell Ltd Vs Registrar of Companies Karnataka	Mr. S Vivekananda	

18.	Comp App (AT) (CH) (Ins) No. 184/2026	Aakruti Nirmiti Ltd Vs Baladi Shekar Shetty Erstwhile Liquidator of the Corporate Debtor & 2 Ors.	Mr. Ravi Rajagopalan	Ms. A Vidya
19.	Comp App (AT) (CH) (Ins) No. 497/2026 For Stay IA No. 1399/2026 For Exemption IA No. 1400/2026	Riju Ravindran Promoter and Director of Think and Learn Pvt Ltd (Powers Suspended) Vs Shailendra Ajmera RP of Think and Learn Pvt Ltd & Anr.	Mr. V Shyamohan	Ms. Pooja Mahajan R1

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	TA (AT) No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors **WITH**	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
21.	TA (AT) No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors. **WITH**	Mr. Adarsh Ramanujan	Mr. Sanjay Gupta- R1 Mr. Amit Agarwal R2
22.	TA (AT) No.170 - 171/2021 (Comp App (AT) (Ins) No. 1094-1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt Ltd & 4 Ors	Mr. Athiban Vijay	Mr. Sanjay Gupta- R1 Mr. Arun Karthik Mohan R2, R4 Mr. P Raj Kumar Jhabakh R5
23.	Comp App (AT) (CH) No. 51/2021	P Obul Reddy & 4 Ors Vs Rayen Steels Pvt Ltd & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia R1 Mr. NP Vijaykumar R2- R4 R8 R11-R18 Mr. Chandramouli Prabhakar- R6 R7 R9
24.	Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA No 86/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt Ltd **WITH**	Ms. R Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj

25.	Comp App (AT) (CH) (Ins) No. 42/2022 For Exemption IA No. 90/2022 For Direction IA No. 194/2022 For Stay IA No. 632/2025	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd **WITH**	Mr. Adarsh Mohandas	Mr. B Dhanaraj
26.	Comp App (AT) (CH) (Ins) No. 87/2022 For Exemption IA No. 187/2022 Leave to file IA No. 188/2022	K. Bapaiah, Promoter and Erstwhile Director of Anandram Developers Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
27.	Comp App (AT) (CH) No. 51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023 For Urgent Hearing IA No. 1436/2025	Uma Packaging & Anr. Vs Tirumalatirupati Constructions India Pvt Ltd & 8 Ors.	Mr. Y Suryanarayana	Mr. K Manivannan R2
28.	Comp App (AT) (CH) No. 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. **WITH**	Mr. M Sameer Hussain	Mr. TVS Kumar R1
29.	Comp App (AT) (CH) No. 64/2022 For Stay IA No. 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. **WITH**	Mr. M Sameer Hussain	Mr. TVS Kumar R1
30.	Comp App (AT) (CH) No. 109/2022 For Stay IA No. 956/2022	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt Ltd & 2 Ors. **WITH**	Mr. M Sameer Hussain	Mr. TVS Kumar R1
31.	Comp App (AT) (CH) No. 73/2023	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt Ltd	Mr. M Sameer Hussain	Mr. TVS Kumar R1
32.	Comp App (AT) (CH) (Ins) No. 309/2022 For Stay IA No. 708/2022	Prakasan V & 10 Ors Vs Ravindra Chaturvedi, Liquidator of Excel Glasses Ltd	Mr. Shivshankar R Panicker	Mr. Varun Venkatesan
33.	Comp App (AT) (CH) (Ins) No. 150/2023 For Stay IA No. 494/2023 For Exemption IA No. 495/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt Ltd Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr.AG Sathyanarayana R2

For Hearing

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
34.	Comp App (AT) (CH) (Ins) No. 161/2025	Mata Energy Ltd. Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs CA B Nagabhushan RP/Chairman of Monitoring Committee of Mata Energy Ltd & 2 Ors **WITH**	Ms. Mummaneni Vazra Laxmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R2
35.	Comp App (AT) (CH) (Ins) No. 301/2025 For Stay IA No. 880/2025	Mata Energy Ltd Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA in matter of Mata Energy Ltd. Vs CA Nagabhushan, RP/Chairman of Monitoring Committee in matter of Mata Energy Ltd & 3 Ors **WITH**	Ms. Mummaneni Vazra Laxmi	
36.	IA No. 1206/2025 (Contempt App.) & IA No. 1080/2025 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025 To Adv. Hg. IA No. 1081/2025 & 1289/2026 For Direction IA No. 1082/2025 **(Interim Order)**	Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd & 2 Ors	Ms. Mummaneni Vazra Laxmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R3
B. Without Interim Order				
37.	Comp App (AT) (CH) (Ins) No. 151/2024 For Stay IA No. 402/2024 For Exemption IA No. 401/2024	Swan LNG Pvt Ltd Vs Krishna Komaravolu, RP of Mantovani Di Dharti Pvt Ltd & 4 Ors	Mr. Zain A Khan	Mr. P Ramesh Babu R1
38.	Comp App (AT) (CH) (Ins) No. 269/2024	State Bank of India Vs B Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt Ltd & Anr. **WITH**	Mr. R Imayavaramban	Mr. AS Sathish Kumar, PCS

39.	Comp App (AT) (CH) (Ins) No. 302/2024	State Bank of India Vs B Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt Ltd & Anr	Mr. R Imayavaramban	Mr. AS Sathish Kumar, PCS
40.	Comp App (AT) (CH) (Ins) No. 129/2025	State Bank of India SAMB, Chennai Vs NK Pothiraj	Mr. ML Ganesh	Mr. R Ashwanth
41.	Comp App (AT) (CH) No. 163/2025 For Stay IA No. 1777/2025	Firepro Systems Pvt Ltd Vs Registrar of Companies, Karnataka & Anr	Mr. NK Dilip	Mr. K Murralitharan
42.	Comp App (AT) (CH) No. 22/2026	Worldwide Realcon Pvt Ltd Vs Regional Director, South East Region	Mr. Hemant Sethi	
43.	Comp App (AT) (CH) (Ins) No. 216/2025 For Stay IA No. 659/2025	K Paramasivam Discharged Director, Sri Maharaja Oil Imports and Exports India Pvt Ltd Vs R Raghavendran RP (Now Liquidator) of Sri Maharaja Oil Imports and Exports India Pvt Ltd.	Mr. PJ Rishikesh	Mr. B Dhanaraj
44.	Comp App (AT) (CH) (Ins) No. 344/2025	Immaneni Eswara Rao,Erstwhile RP, Vantage Machine Tools Pvt Ltd Vs Canara Bank & Anr	Mr. D Ganesh Raj	Mr. ML Ganesh
45.	Comp App (AT) (CH) (Ins) No. 399/2025	Bank Of Baroda Vs Rayapati Sambasiva Rao & Anr	Ms. Aishwarya Nandiwada	Mr. ML Narasimham R1
46.	Comp App (AT) (CH) (Ins) No. 528/2025	Sandeep Khurana Vs Eco Hotels India Pvt Ltd	Mr. Sandeep Khurana Party-in-person	Mr. Akhil Suresh
47.	Comp App (AT) (CH) (Ins) No. 559/2025	SM Kamal Pasha in consortium with Syed Fahad Vs Kotak Mahindra Bank Ltd	Mr. K Srinandan	Mr. P Elayarajkumar
48.	Comp App (AT) (CH) (Ins) No. 661/2025 For Stay IA No. 1845/2025	Krishna Venkata Rao & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd	Mr. Ralph V Manohar	Mr. Ravi Rajagopalan

49.	Comp App (AT) (CH) No. 12/2026 For Stay IA No. 172/2026	Guruchandrika Builders and Property Pvt Ltd & Anr. Vs Shawn Jeff Christopher & 4 Ors.	Mr. NP Vijaykumar	Mr. Sankar P Panicker R4

12:30 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
50.	Comp App (AT) (CH) No. 51/2026 For Stay IA No. 712 & 713/2026 Interim Injunction IA No. 714/2026 For Direction IA No. 715/2026	Chess Global Advisory Services Pvt Ltd Rep by its Authorized Signatory Guganesh K Vs Union of India through SFIO & 2 Ors.	Mr. R Sivaraman	

02:00 PM

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
51.	Comp App (AT) (CH) (Ins) No. 519/2026 For Stay IA No. 1474/2026 To Dispense with IA No. 1476/2026 For Urgent Hearing IA No. 1477/2026 **(Interim Order)**	Organomix Ecosystems Pvt Ltd., Rep by its Director, Dhanabal Kuppusamy Vs Indo Spirits	Mr. R Vidhya Shankar	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
   VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
   or through email on **e-mail ID**: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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